

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.232- IA/152(AHM)2022
ITEM No.233- IA/229(AHM)2023
in
CP(IB) 48 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

State bank of India
V/s
Alok Industries Ltd

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant /SBI : Mr. Tarak Damani, Adv. a.w Mr. Aditya Joshi, Adv. in IA
229 of 2023
None in IA 152 of 2022
For the Respondent : Mr. Raheel Patel, Adv. a/w Mr. Aalay Shah, Adv.
Mr. Anip Gandhi, Adv.
For Kotak Mahindra Bank : None.

ORDER

IA/152(AHM)2022 & IA/229(AHM)2023

Parties are directed to file written submissions.

List for further consideration on 24.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)